GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 3966 TO BE ANSWERED ON 20^{TH} MARCH, 2018

INTRA-HOUSEHOLD EQUITY

3966. SHRI HARISH MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has taken any measures to promote intrahousehold equity in distribution of food and nutrition amongst different members of the household, especially in terms of gender equity;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (c): For food and nutritional security of people, the Government is implementing the National Food Security Act, 2013 (NFSA), which provides for coverage of 75% of the rural and 50% of the urban population, at the all India level for receiving highly subsidized foodgrains.

As a measure of women empowerment, the Act provides for eldest woman of eighteen years of age or above as head of the household for the purpose of issue of ration card. The Act also has a special focus on the nutritional support to women and children. Pregnant women & lactating mothers and children upto 14 years of age are entitled to nutritious meals, free of cost, as per the nutritional standards prescribed under the Act. Pregnant women and lactating mothers are also entitled to cash maternity benefit of Rs six thousand.
